

F. No. J-11017/64/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 28th November, 2024

ORDER

With reference to this Department's Order No. J-11017/11/2021-Judicial dated 14.12.2021 regarding engagement of Advocates for High Court of Chhattisgarh at Bilaspur, the President is pleased to **extend** the terms of all the panel counsel whose names are figuring in the aforesaid order dated 14.12.2021, except those who have resigned, for a further period of one year with effect from 14.12.2024 or until further orders, whichever is earlier.

2. The terms & conditions of the extension of term of aforesaid panel counsel will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999, to be read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. Shri Ramakant Mishra, Dy. SGI, High Court of Chhattisgarh at Bilaspur.
4. The Registrar, High Court of Chhattisgarh at Bilaspur.
5. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Office copies.



(Kumar Gaurva)
Section Officer (Judicial)
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F. No. J-11017/11/2021-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 14th December, 2021

ORDER

In supersession of this Department's all earlier orders regarding panel of counsel for High Court of Chhattisgarh at Bilaspur and Central Administrative Tribunal (Circuit Bench) at Bilaspur, the President is pleased to **engage** following Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Chhattisgarh at Bilaspur, as shown below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF CHHATTISGARH AT BILASPUR


Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
SENIOR PANEL COUNSEL			
1.	Shashank Thakur	HIG-1, 45-B, First Right Turn, Abhilasha Parisar, Behind Hi-Tech Bus Stand, Tifra. Bilaspur, Chhattisgarh-495223. Mob: 9425558056 Email: thakurshashank@gmail.com	CG/744/2003
2.	Bhupendra Singh	H. No. 78, Gitanjali Park, Maharshi School Road, Mangala, Bilaspur, Chhattisgarh. Mob: 9826119893, 9179788933	2146/2000
3.	Anand Dadariya	H. No. L-2/65, Aashirvad Valley, Raipur Road, Bodhri, Bilaspur, Chhattisgarh-495220 Mob: 9425158360 Email: advadadariya@gmail.com	CG/TR-499-B/2002
4.	Roop Ram Naik	R-10/369, Rama Valley Colony, New High Court Road, Near Ashok Leyland Show Room, Bodri, Bilaspur, Chhattisgarh-495220 Mob: 9300310339, 9425545689 Email: adv.roop@gmail.com	2309/1998
5.	Sumit Singh	R-4, A-134, Aashirwad Valley, High Court Road, Bodri Bilaspur, Chhattisgarh-495001 Mob: 9827918339, 7000201070	716/2008

[Signature]
14/12/21

6.	Dharmesh Srivastava	57/116, Rudra Vihar, Ashok Nagar, Sarkanda, Bilaspur, Chhattisgarh Mob: 9827119417, 7000705821 Email: dharmesh.adv@gmail.com	CG/720/2001
7.	Udaibhan Nath Shah Deo	Flat No. 3, Block-A, R.S.B. Towers (VIP Colony), Opp. Hotel Central Point Bilaspur, Chhattisgarh-495001 Mob: 9754456850 Email: unsdeo197@gmail.com	739/1994
8.	Ms. Annpurna Tiwari	403, Chandra Park, Near Brihaspati Bazar, Bilaspur, Chhattisgarh. Mob: 9691071999 Tel: 07752-409832 Email: advocateannpurna@gmail.com	CG/1537/1994
9.	Rajendra Kumar Agarwal	Agarwal Residency, Azad Nagar (Sarju Bagicha), Bilaspur, Chhattisgarh-495001 Mob: 7987581185	403/1979
10.	Ashish Shukla	Mob: 9827195494, 8770481961 Email: ashish.bhc@gmail.com	--
11.	Sanjeev Pandey	Seepat Road, Behind R. K. Petrol Chantidih, Ashok Nager, Bilaspur, Chhattisgarh. Mob: 7987938721, 9993802058 Email: sanjeevpandey135@gmail.com	519/1990
12.	Kishan Lal Sahu	H. No. 17, Sai Vihar, Yadunandan Nagar, Tifra Bilaspur, Chhattisgarh Mob: 7247502170 Email: kishansahu523@gmail.com	P/623/1998
13.	Dilman Rati Minj	C-3, Vidya Apartment, Second Floor, Minocha Colony, Bilaspur, Chhattisgarh-495001 Mob: 9754004959	CHG/905/B/TR/2006
14.	Hemant Gupta	B-3, HIG, Parijat Extension, Near Nehru, Bilaspur, Chhattisgarh Mob: 9827177851, 9406308008 Email: hemant.guptalaw@yahoo.com	CG/11930/2003
15.	Miss Meenu Benerjee	Jora Para, Near Jora Talab, Sarkand Post Office, S.E.C.L., Bilaspur, Chhattisgarh Mob: 7974605761, 9424145102	MP/1116/1987

Ajiv
14/12/21

16.	Nilendu Naha Roy	G-52, Phase-II, Alka Avenue Colony, Near Uslapur, Railway Station, Bilaspur, Chhattisgarh Mob: 9754373779, 9893286304 Email: naharoynilendu@yahoo.co.in	CG/539/2005
17.	Umakant Singh Chandel	C-13, Jaiswal Colony, Near Mandapam Marriage Hall, Hitech Bus Stand, Tifra, Bilaspur, Chhattisgarh. Mob: 9827166056, 8319470463 Email: umakantsinghchandel@gmail.com	CG/3334/2000
18.	Ram Narayan Sahu	R3/119, Aashirvad Valley, Raipur Road, Bodri, Bilaspur (Chhattisgarh), Pin-495220 Mob: 9827460514, 7222934113 Email: ramnarayans308@gmail.com	CG/2174/1998
19.	Manoj Kumar Mishra	Ganesh Chowk, Nehru Nagar, Bilaspur, Chhattisgarh-495001 Mob: 7987062291, 9826687377	CG/346/2001
20.	Ajit Kumar Singh	R/11-649, Rama Valley Colony, Bilaspur, Chhattisgarh Mob: 9425241010, 8959041010 Email: ajitsingh.advocate@gmail.com	628/2001
CENTRAL GOVERNMENT COUNSEL			
21.	Keshav Prasad Gupta	H. No. 51, Indu Imagica, Behind Chhattisgarh High Court, Chhatauna, District Bilaspur, Chhattisgarh. Mob: 9425291950 Email: keshavavgupta.adv@gmail.com	519/2008
22.	Shaleen Singh Baghel	306, Babjee Park, Ring Road No. 2, Bilaspur, Chhattisgarh-495001 Mob: 9685558539 Email: shaleensingh980@gmail.com	93/2014
23.	Ms. Supriya Upasane	'Shraddha', In front of Police Ground, Nehru Nagar, Raipur-492001, Chhattisgarh Mob: 7898354742, 8839496317 Email: supriya.upasane@gmail.com	CG/407/2013
24.	Akhand Pratap Pandey	36/1, Byron Bazar, "Surana Chambers", C/o Shri Surendra Surana, Byron Bazar, Raipur, Chhattisgarh-492001 Mob: 7354444931 Email: advocateakhand@gmail.com	CG/0152/2015
25.	Tushar Dhar Diwan	R/3-88, Ashirwad Valley, High Court Road, Badri, Bilaspur, Chhattisgarh Mob: 7999909545, 8103370761 Email: advo.tushardiwan@gmail.com	CG/453/2018


 14/12/21


26.	Bhupendra Kumar Pandey	B/55, Sagar Homes, Phase-1, Uslapur Mob: 7049007066 Email: bk.pandey84@yahoo.com	--
27.	Abhishek Chandra Gupta	H. No. 8, Vivekanand Nagar, Raipur, Chhattisgarh-492001 Mob: 9165554000, 8979778381 Email: advocateabhishekgupta23@gmail.com	D/6411/2019
28.	Ms. Ayushi Agrwal	H. No. 54, Sadar Ward, Bhatapara, Raipur, Chhattisgarh-493118 Mob: 7987562014 Email: ayushiagrwal1466@gmail.com	MAH/8028/2019
29.	Ms. Anuja Sharma	C/o Ajay Goel, Near Justice Printiker, Dewak's House, Green Park Colony, Bilaspur, Chhattisgarh Mob: 7354186864, 8319552215 Email: anuja11dubey@gmail.com	CG/332/2017
30.	Ms. Anmol Sharma	Vaishali Nagar, Near Magnato Mall, Bilaspur, Chhattisgarh Mob: 8871433101 Email: anmolsharma.cute@gmail.com	CG/546/2017
31.	Palash Tiwari	No. 96, Advocates Chamber, High Court of Chhattisgarh, Bilaspur, Chhattisgarh Mob: 7875059807 Email: contact.palashtiwari@gmail.com	CG/216/2015
32.	Vaibhav P. Shukla	F-01, Commercial Complex, Industrial Area, Tifra, Bilaspur, Chhattisgarh Mob: 8889397770	CG/287/2012
33.	Siddharth Rathod	HIG-I, D-45, Abhilasha Parisar, Tifra, Bilaspur, Chhattisgarh Mob: 9425521846 Email: siddharthrathod84@gmail.com	CG/50/2009
34.	Atanu Ghosh	H.No. 5, Karamchari Colony, Near Krishi Upaj Mandi, R. B. Road, Simga, Post Simga, Post Baloda Bazar, Chhattisgarh Mob: 9009960609 Email: aghosh.bilaspur@gmail.com	CG/352/2009
35.	Rohitashva Singh	Patanwar Colony, Surya Vihar, Tifara, Bilaspur, Chhattisgarh Mob: 9827988620 Email: rohitadvsingh@gmail.com	CG/282/2011



36.	Shikhar Sharma	S/MIG-33, Parijat Extension, Ring Road No. 2, Bilaspur, Chhattisgarh Mob: 9827184008, 9425228855 Email: shikhar989@gmail.com	CG/245/2009
37.	Miss Sonia Kuldeep	250, Annapurna Vihar, C.S.E.B., Colony, Korba West, District Korba, Chhattisgarh Mob: 9827949308, 7999867622 Email: isoniakuldeep@gmail.com	455/2009
38.	Sukhnath Sai Painkra	C/18, Kranti Nagar, Behind Hanuman Mandir, Bilaspur, Chhattisgarh -495001 Mob: 9691717342 Email: painkrasukhnath77@gmail.com	CG/136/2018


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. S. Verma)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Ramakant Mishra, Asstt. SGI, High Court of Chhattisgarh at Bilaspur, H. No. 67, Sector-1, Geetanjali Nagar, Raipur-492007, Chhattisgarh with request to take back all case files pertaining to Central Govt. litigations from earlier panel counsel for High Court of Chhattisgarh and re-allocate the same to the panel counsel engaged hereinabove.
3. The Registrar, High Court of Chhattisgarh at Bilaspur.
4. The Registrar, CAT Circuit Bench at Bilaspur, Chhattisgarh.
5. Shri Vivek Verma, Advocate & ex-ACGSC for CAT (CB) Bilaspur, Q. No. 11, Shailendra Nagar, Ameri, Bilaspur, Chhattisgarh.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


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